



MEDIATION CENTRE

Rajasthan State Legal Services Authority Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 23-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Cr. Misc. Bail application No. 552/2017 Captain Deep Singh Rathore Vs. State	Suresh Sahni	Ajay Kumar Jain
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 554/12 Kalyan Vs. Laxmi Narain	M.M.Ranjan	O.P. Mishra
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 405/12 Babu Lal Vs. Mathura Prasad Gulab Devi Arya Kanya Pathsala Eduction Trust	Ajay Kumar Bajpai	Prem Kumar Jatav
4	Sh. Vinodi Lal Mathur, Advocate	S.B. Cr. Misc. Petition No. 903/2015 & 3358/2014 Smt. Sunaina Modi Vs. State	Deepak Chauhan	
5	Sh. Vinodi Lal Mathur Advocate	S.B. Civil Writ Petition No. 13683/2016 Om Prakash Gupta Vs. Indian Oil Corporation	D.K. Bhardwaj	Samit Bishnoi
6	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Civil Misc. Appeal No. 1638/2010 Abdul Saeed Vs. Iqbal	Manoj Bhardwaj	Rajesh Kapoor
7	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Cr. Revision No. 46/2016 connected with 45/2016 Satish Agarwal Vs. State	Brij Sharma	Rahul Agarwal
8	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 1097/2010 Smt. Neeraj Sharma Vs. Sudhman Sharma	Anil Jain	S.K. Sharma
9	Sh. G.S. Hora, RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 15680/2016 Deepak Vs. State	Nitin Jain	S.S. Sunda
10	Sh. Ravi Bhojak , Advocate	S.B. Civil Misc. Appeal No. 86/11 Poonam Joshi Vs. Archana	Sanjay Mehrishi	Arvind Bhardwaj
11	Sh. Ravi Bhojak , Advocate	S.B. Civil Writ Petition No. 8939/2016 Swati Aahuja Vs. Anuj Marwah	Ashok Mishra	Pankaj Gupta
12	Raj kumar Yadav Advocate	S.B. Cr. Misc. Petition No. 4364/16 Tarun Chandak Vs. State	M.P. Singh	Virendra Godara
13	Smt. Alka Bhatnagar, Advocate	S.B. Civil Transfer Application No. 116/2016 Smt. Upsna Baijal Vs. Abhijit Tandon	Sandeep Pathak	Rahul Agarwal
14	Sh. Ashok Sharma Advocate	S.B. Civil Second Appeal No. 24/2014 Bhupesh Roongta Vs. Ganga Sharan	D.D. Patodiya	Lalima Purohit
15	Sh. A.K. Bajpai , Advocate	S.B. Arbitration Application No. 38/11 Suryoday Construction Co. Pvt. Ltd. Vs. Arvind Pareek	Anoop Dhand	Anuroop Singhi
16	Ms. Archana Mantri , Advocate	S.B. Cr. Misc. Peition No. 4137/2016 Rakesh Kumar Meena Vs. State	Govind Prasad Rawat	MK Kaushik
17	Sh. Sudesh Bansal , Advocate	S.B. Cr. Misc. Bail No. 7394/2016 Anil Kumar Swami Vs. State	Harendra Singh	P.P. Singh
18	Sh. Basant Singh Chhaba, Advocate	S.B. Cr. Misc. Petition No. 5420/2016 Mukesh Barad Vs. State	G.L. Sharma	-
19	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Petition 5756/2015 Pushpa Meena. Vs. State	S.S Hasan	Rajneesh Gupta

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Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

**Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur**

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Cause List Date 24-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Sunil Kumar Garg	S.B. Cr. Misc. Petition No. 3479/16 & 5559/2016 Viklesh@Vicky Sharma Vs. Smt. Pinky@Prachi	R.P. Garg	Atul Kumar Jain
2	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 4997/2014 Wasim Vs. State	Tanveer Ahmed	
3	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Revision No. 14/2006 Shankar Lal Vs. Chandani Sharma	J.P. Goyal	Rajneesh Gupta
4	Sh. Pankaj Gupta, Advocate	S.B. Civil Second Appeal No. 432/06 Shakir Husain Vs. Kadir Khan	S. Zakawat Ali	Sanjay Mehrishi
5	Sh. Pankaj Gupta, Advocate	SB Civil Misc. Stay Application No. 360/07 in S.B. Civil First Appeal No. 537/07 Daulat Ram Sain Vs. Ganpat Lal	SC Gupta	VS Chauhan
6	Smt. Nirmala Sharma, Advocate	S.B. Cr. Revision No. 581/2016 Surendra Vs. Smt. Sunita	Karan Pal Singh	Gajendra Singh Rathore
7	Smt. Alka Bhatnagar, Advocate	S.B. Cr. Misc. Bail Application No. 12488/16 Mohammed Akram Vs. State	Abdul Rahim Khan	Sajid Ali
8	Sh. P.K. Kasliwal, Advocate	S.B. Civil Writ Petition No. 3029/2015 Mahendra Koolwal Vs. Jai Gopal Madan	Saransh Saini	Mahesh Gupta
9	Sh. Ravi Bhojak, Advocate	S.B. Cr. Revision No. 1643/2016 Raj Kumari Mahor Vs. Bhagwan Das	Devendra Kumar Bhardwaj	
10	Sh. Swaraj Sharma, Advocate	S.B. Civil Revision No. 185/2015 & 142/2015 Lalit Kishore Jaju Vs. Dr. Sanjay Prabhune	Manish Sharma	R.K. Daga
11	Sh. Y.C. Sharma Advocate	S.B. Cr. Misc. Cancellation of Bail Application No. 90/2016, S.B. Cr. Misc. Bail Application 7031/2016 & 15374/2015 Tara Tank Vs. State	Shikha Parnami	Narendra Mewara
12	Sh. A.K. Bajpai Advocate	S.B. Civil Regular First Appeal No. 611/2016 Smt. Dwarka Devi Vs. Smt. Chanda Devi Laddha	Saransh Saini	Mahendra Goyal

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